

Filing under clause (d) of sub-regulation(5) of regulation 31 of IBBI (Liquidation Process Regulations, 2016)

Annexure - 4

Category of Stakeholder : Operational creditors (other than Workmen, Employees and Government Dues)

S.No.	Name of Stakeholder	Identification Number	Amount Claimed (Rs.)	Amount Admitted (Rs.)	Amount Rejected (Rs.)	Extent of Security (Rs.)	Proofs admitted or rejected in part	Proofs wholly rejected	Remarks, if any
1	Jai Corp Limited	L17120MH1985PLC036500	2,04,51,650	2,04,51,649.92	0.00	Not Applicable	Not applicable	Not applicable	
	<b>Total</b>		<b>2,04,51,649.92</b>	<b>2,04,51,649.92</b>	<b>0.00</b>				